

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-BA-37-2020**

Nagaraj Chitragar @ Jaison ... Applicant

Versus

State of Goa ... Respondent

Shri Rohan Desai, Advocate for the Applicant.

Shri S.R. Rivankar, Special Public Prosecutor with Shri G. Nagvekar,  
Additional Public Prosecutor for the Respondents.**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 20<sup>th</sup> August 2020****P.C. :**

The learned Special Public Prosecutor seeks time to file the prosecution's say.

2. Post the matter on 31.08.2020.

**DAMA SESHADRI NAIDU, J.**

NH